

**बीढ़ धर्म अपनाते वाले अनुसूचित जाति के लोगों की सुविधायें**

5569. श्री देवराज पाटिल : क्या सभाज कल्याण मंत्री यह बात ने की कृपा करेगे कि :

(क) क्या सरकार ने बीढ़ धर्म अपनाते वाले अनुसूचित जातियों के लोगों को बही शिक्षा सम्बन्धों तथा वित्तीय सुविधायें देने का निर्णय किया है जो इस समय अनुसूचित जातियों को दो जाता है; और

(ख) यदि हां, तो उन्हें सुविधायें कब तक दिये जाने का सम्भावना है ?

सभाज कल्याण विभाग में राउद-मंत्री (श्रीमती कूलरेणु गुह) : (क) हां ।

(ख) प्रश्न नहीं उठता ।

**Public Undertakings**

5570. Shri M. S. Murti: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that there is no uniformity in recruitment, pay-scales and service conditions in the Public Sector Undertakings; and

(b) if so, whether Government propose to introduce a uniform scheme in this regard in the Public Sector Undertakings?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). The procedure for recruitment and pay and other service conditions in respect of top management posts in Public Enterprises, to which appointments are made by Government, have been standardised. The need for a certain measure of uniformity in the matter of salaries, etc. is also kept in view by Government while approving appointments to posts beyond the powers of the Enterprises. As regards the posts within their powers, while abso-

lute uniformity is not feasible in pay scales, etc., in view of the different circumstances of each industry, certain guidelines in these matters have been laid down by Government.

**Projects and Targets of Fourth Plan**

5571. Shri Baburao Patel: Will the Minister of Planning be pleased to state:

(a) whether Government have finalized the projects and targets of the Fourth Five Year Plan; and

(b) if so, which important projects have been scrapped or pruned and to what extent has the Plan investment been reduced?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) and (b). The Draft Outline of the Fourth Plan is being reviewed in the light of the changes in the economic situation that have taken place since it was published and the extent of revision necessary will become known after the review is completed.

**Ranjit Hotel, New Delhi**

5572. Shri Baburao Patel: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the 242-bed Hotel Ranjit which was opened only in November, 1965 has already been 'sub-standard' in construction and in parts dangerous for human habitation;

(b) the names of the various contractors employed in the construction and the amounts paid to them;

(c) the names and designations of Government officers who supervised the construction and sanctioned the bills for payment; and

(d) whether Government propose to appoint a highpower committee 'to investigate exhaustively this Ranjit Hotel scandal'?

The Deputy Minister in the Ministry of Works, Housing and Supply